

**OFFICE OF THE CHIEF METROPOLITAN MAGISTRATE : SOUTH EAST
SAKET COURT COMPLEX, NEW DELHI**

No. 821 /F,4/CIR/CMM/SED/Saket/N.D./2019

Date: - 03/06/2019

To,

The Director General (Prison)
Central jail, Tihar,
New Delhi.

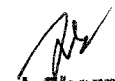
Subject:- **Provision of linkage of Video Conferencing in forthcoming Summer Vacation-2019.**

Sir,

Please note that in the forthcoming **Summer Vacation-2019** w.e.f. **10.06.2019 to 19.06.2019 (both days inclusive)**, the work of extension of Remand/Rehnumai of UTP's shall be done through Video Conferencing by the Duty Magistrate, South East District, New Delhi.

It is therefore, requested to ensure that the linkage of Video Conferencing in the Summer Vacation-2019, is functioning in South East District, New Delhi for extension of Remand/Rehnumai of UTP's.


Dated :- 03.06.2019


(Deepak Sherawat)
Chief Metropolitan Magistrate, S.E
Saket Courts, New Delhi

Copy forwarded to:-

1. The Registrar General, Hon'ble High Court of Delhi, Sher Shah Road, New Delhi.
(Through: Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi)
2. PS to The Ld. District & Sessions Judge, South-East, District Court, Saket, New Delhi
3. The Ld. District & Sessions Judge, Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Rouse Avenue Delhi.
4. The Ld. C.M.M., Central, West, New Delhi, North, North-West, South, South-West, East, North-East, Shahdra, Rouse Avenue Delhi.
5. The Ld. Secretary, DLSA, South East, District Court, Saket, New Delhi.
6. The Concerned M.M., South East, District Court Saket, New Delhi.
7. The Chief Public Prosecutor, South-East, District Court Saket, New Delhi.
8. The D.C.P. South-East District, Sarita Vihar, New Delhi.
9. The Concerned, Law Officer, Tihar Jail, Tihar, Delhi.
10. The Hony. Secretary, Bar Association, District Court Saket, New Delhi.
11. The In-charge, Judicial Branch/ Admn., South-East, District Court Saket, New Delhi.
12. R& I / SE for uploading on LAYEERS and Centralized Web-Site Committee, Tis Hazari Courts, Delhi.
13. The In-charge, Video-Conference Room No.16, South-East, District Court Saket, New Delhi.
14. The In-charge, Care Taking Branch/ Computer Branch District Court Saket, New Delhi.
15. The Controlling Officer, Pool-Car Section, District Court Saket, New Delhi.
16. The In-charge, Lock-Up, South-East, District Court Saket, New Delhi.
17. The Cashier, South-East, District Court Saket, New Delhi.
18. The PRO, District Court Saket, New Delhi.
20. Guard File.

Date: 03/06/2019


(Deepak Sherawat)
Chief Metropolitan Magistrate, S.E
Saket Courts, New Delhi